



# Food Safety and Standards Authority of India



Dated, the 18<sup>th</sup> February, 2016

## NOTICE

**Subject:- Scheme for associating Central / State Government Agencies, Consumers' Organizations, Non-Governmental Organizations and other Institutions including Government Universities / Colleges working in the area of food safety for undertaking Information, Education and Communication (IEC) activities on behalf of Food Safety and Standards Authority of India (FSSAI).**

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As per the recommendations of the Expert Committee constituted under the above Scheme, it is informed here that the "State Level Proposal" should be submitted directly to the concerned State Food Safety Commissioners (FSCs) ([List of FSCs](#)) by the applicant whereas the "National Level Proposal" should be submitted to the FSSAI HQ, New Delhi.

"State Level Proposal" means a proposal wherein activities are proposed in one State. The applications, wherein activities are proposed in more than one State having national scope or from renowned & well established Organization, irrespective of one State, shall be consider as "National Level Proposal". Apart from the above, FSSAI may consider any proposal as "National Level Proposal" at its discretion.

सुरक्षित आहार, स्वास्थ्य का आधार